

to evolve high yielding egg type chicken at KAU sanctioned by the ICAR is Rs. 124.92 lakhs with an ICAR share of Rs. 52.44 lakhs.

(c) and (d) Government of India (Deptt. of Animal Husbandary and Dairying) at present is not implementing any Central/Centrally sponsored Poultry Development Scheme under which any financial assistance can be granted to the Government of Kerala.

Super Bazar

296. SHRI HARIN PATHAK : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the growth rate of profits of Super Bazar during January-November, 1994 was about 10 per cent as compared to growth rate of 28 per cent during months in 1993; and

(b) if so, the details thereof and the reasons thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) Super Bazar works out profitability of the business for the year as a whole. It does not work out monthwise profitability.

The profit and the growth rate for the last 3 years are as follows:-

Year	Net Profit (Rs. in lakhs)	Growth rate (%-age increase)
1991-92	9.33	--
1992-93	10.83	16.08%
1993-94	41.65	284.58%

(b) Does not arise.

[Translation]

Diesel Engine

297. SHRI RAM SINGH KASHWAN:

SHRI PANKAJ CHOWDHARY :

Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal to import railway Diesel Engines from America is under consideration of the Union Government;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c) The letter of acceptance for procurement of 21 Nos. of 4000 HP Diesel Locomotives with Transfer of Technology has since been issued to M/s Electro Motive Division, General Motors Corporation/USA.

[English]

Women's Court

298. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are considering to establish a Women's Court to deal with atrocities on women; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEVELOPMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) No Sir. The Administration of Justice in the District/Subordinate Courts comes under the purview of the concerned State Governments and High Courts. It is within the prerogative of the State Governments/High Courts to set up such exclusive courts to be called Women Courts. As per available information, 4 Women Courts, one court of Additional Session Judge and 3 Courts of Metropolitan Magistrate have been established in Delhi w.e.f. 31.8.1994 and a Mahila Court was established in Hyderabad in 1987.

(b) Does not arise.

World Bank Assistance For Agricultural Sector

299. SHRI SHANKERSINH VAGHELA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether World Bank is providing financial assistance for the development of agricultural sector in the country;

(b) if so, the details of the assistance provided to Gujarat during the last three years;

(c) whether the entire funds received by the State had been utilised; and

(d) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) Details of the projects and assistance provided to Gujarat State during the last three years are as under:-